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PUNJAB VIDHAN SABHA SECRETARIAT

Starred Questions

TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD ON Friday, the 10th March, 2023

To Restore the Distributories and Water Channels for Irrigation through Canal Water for Cultivation

*581. <u>Doctor Kashmir Singh Sohal, M.L.A.:</u> Will the Water Resources Minister be pleased to state whether there is any proposal of the Government to restore the blocked distributaries & water channels for irrigation through canal water for cultivation?

To Restart The Cattle Fair at Village Navipur in Fatehgarh Sahib

*764. Sardar Lakhbir Singh Rai, M.L.A:- Will the Agriculture Minister be pleased to state whether it is a fact that a cattle mandi constructed with the cost of crores of rupees situated at the village Navipur falling under Assembly Constituency Fatehgarh Sahib is lying shut down for a long time due to non-organization of cattle fair thereat and is quite in a dilapidated condition; if so, whether there is any proposal under consideration of the Government to restart the same; if not, the reasons therefor; the details thereof?

To Start The Mini Bus Service in the Villages of Faridkot

*550. <u>Sardar Gurdit Singh Sekhon, M.L.A.:-</u> Will the Transport Minister be pleased to state whether it is a fact that Mini Bus Service has not been provided by the Government in many villages in the Assembly Constituency Faridkot, due to which the villagers and students have to face a lot of problems; if so, the time by which the Government will provide mini bus service facility to the said villages?

To Prepare the Record of Revenue Department of The Remaining Villages Besides Village Bhambotar, Haler, Naurangpur, Tohlu of Talwara

*726. <u>Sardar Karambir Singh, M.L.A:</u> Will the Revenue Minister be pleased to state whether it is a fact that there is no any record of the Revenue Department of many villages besides villages Bhambotar, Haler, Naurangpur, Tohlu of Talwara in Assembly Constituency Dasuya; if so, whether the Government is making efforts to prepare record of Revenue Department in the remaining villages; if so, the time by which this work will be started?

Present Status of Ten Residential Meritorious Schools being Run in the State

- *723. Doctor Charanjit Singh, M.L.A:- Will the Education Minister be pleased to state that:-
- a) whether the ten residential meritorious schools are being run on the expenditure of the Punjab Government; if so, despite of the best infrastructure of these schools the condition of these said schools is pitiable;
- b) whether there is any proposal of the Government to upgrade the said schools into school of Eminence;
- c) whether there is any time bound proposal under consideration of the Government to regularize the teaching and non-teaching staff deputed in the said schools;
- d) whether the word Government is used before the same of the said schools; if not, whether the Government will consider on the same?

Details of Rented Out Property by Nagar Council Jalalabad (W)

- *669. Shri Jagdeep Kamboj (Goldy), M.L.A:- Will the Local Government Minister be pleased to state that:-
- a) category-wise details of the property in possession of Nagar Council Jalalabad (W), district Fazilka;
- b) whether the said property has been rented out by Nagar Council Jalalabad (W); if so, the details thereof;
- c) the amount of rent being given by each allottee along with the time after which the rent is enhanced?

To Make Good the Shortage of Doctors and Other Staff in Civil Hospital Phagwara

*748. <u>Sardar Balwinder Singh Dhaliwal, M.L.A:</u> Will the Health and Family Welfare Minister be pleased to state whether it is a fact that there is shortage of M.D Doctors (Medicine Specialist) and other staff in Civil Hospital Phagwara; if so, the time by which the said shortage is likely to be made good thereat?

To Erect A Historical Memorial At Village Dina Sahib in Assembly Constituency Nihal Singh Wala

*695. <u>Sardar Manjit Singh Bilaspur, M.L.A</u>:- Will the Tourism and Cultural Affairs Minister be pleased to state whether there is any proposal under consideration of the Government to erect any historical memorial at historical village Dina Sahib district Moga where Shri Gobind Singh Ji visited alongwith the development of the said village; if so, as to when?

To Impose Ban On Begging In The Streets Of The State

- *683. Shri Avtar Singh Junior, M.L.A:- Will the Social Security Minister be pleased to state that:-
- a) whether it is a fact that begging has been banned in the State;
- b) the total number of beggars who have been rehabilitated in the State in year 2022-23;
- c) the steps taken to uproot begging in the State in toto in the year 2022-23?

To Repair the Road from Fatehgarh Churian to Amritsar

*505. Smt. Ganieve Kaur Majithia, M.L.A.:- Will the Public Works (B & R) Minister be pleased to state whether it is a fact that due to dilapidated condition of the road from Fatehgarh Churian to Amritsar the people are facing too much difficulties to travel hereat; if so, whether there is any proposal under consideration of the Government to repair the said road; if so, the time as to when?

To Construct A World Class Stadium in The Assembly Constituency Baghapurana

- *650. Sardar Amritpal Singh Sukhanand, M.L.A:- Will the Sports and Youth Services Minister be pleased to state that:-
- a) whether there is any proposal under consideration of the Government to construct a world class stadium to encourage the youth towards the sports; if so, the time as to when?
- b) whether there is any proposal under consideration of the Government to convert the existing grounds into stadium which are without facilities; if not, the reasons therefor?

To Widen The Bridge Constructed On The Canal Passing From Katahari to Rara Sahib

*449. <u>Sardar Manwinder Singh Giaspura</u>, <u>M.L.A.</u>:- Will the Agriculture Minister be pleased to state whether it is a fact that the bridge constructed on the canal passing through Katahari to Rara Sahib is in dilapidated condition and not safe for the traffic; if so, whether there is any proposal under the consideration of the Government to repair the said bridge; if so, as to when?

To Park the Overloaded Vehicles Away from the Highway

*715. <u>Doctor Vijay Singla, M.L.A.:</u> Will the Transport Minister be pleased to state whether it is a fact that the precious lives of the people are lost due to fatal road accidents in the State; if so, whether there is any proposal of the Government to remove the overloaded vehicles from the roads immediately to check these accidents alongwith the details thereof?

To Release Remaining Grant of S.B.S cum State College and Technical Campus Ferozepur

*765. Shri Rajnish Kumar Dahiya,M.L.A:- Will the Technical Education and Industrial Training Minister be pleased to state whether it is a fact that grant of Rs. 30 crores was sanctioned in the last budget for S.B.S cum State College and Technical Campus Ferozepur situated in Assembly Constituency Ferozepur Rural, out of which an amount of Rs. 15 crores has been released; if so, the time by which the remaining grant will be released?

To Open More Suvidha Centers in Assembly Constituency, Budhlada

*600. Shri Budh Ram, M.L.A.:- Will the Administrative Reforms Minister be pleased to state whether it is a fact that there is an acute shortage of Suvidha Centers in Assembly Constituency, Budhlada; if so, whether Government will consider to open more Suvidha Centers in Assembly Constituency, Budhlada; if so, the time as to when?

To Depute the Responsible Officers to Restore Emergency Services of C.H.C Antala

- *641. Sardar Kuljit Singh Randhawa, M.L.A:- Will the Health and Family Welfare Minister be pleased to state that:-
- a) whether it is a fact that High Level Departmental Committee has been constituted to restore the emergency health services /cancellation of internal deputations in Handsera Circle of remote rural area of Sub-Division Derabassi; if so, the details of members of the Committee;
- b) the time by which the department will re-deploy sufficient officers/officials thereat for emergency services/M.L.C services of rural hospital C.H.C Antala by the said Committee?

To Increase the Wages of Attached Labour in Agriculture Employment

*739. <u>Doctor Nachhatar Pal, M.L.A:</u> Will the Labour Minister be pleased to state whether is a fact that wages of (unskilled agriculture Labour) attached labour in agriculture employment in the State has been fixed at Rs.68, 194.88 per annum including food or equal quantity of grains by the Government from 1 September, 2022; if so, whether there is any proposal under consideration of the Government to increase minimum wages of attached labour in agriculture employment in view of increasing inflation; if so, the time as to when and if not, the reasons therefor?

Details of Construction of the Road from Dhilwan to Tallan Sahib Gurudwara to Kotli Than Singh

- *725. Shri Sukhwinder Singh Kotli, M.L.A:- Will the Public Works (B&R) Minister be pleased to state that:-
- a) the time by which the construction work of the road from Dhilwan (Rama Mandi, Jalandhar) to Tallan Sahib Gurudwara to Kotli Than Singh will be started alongwith the possible time to complete the said project;
- b) the approximate amount likely to be incurred on the said road?

Details of Expenditure Incurred on Advertisement and Other Expenses With Regard to Aam Aadmi Clinics

*754. Sardar Sukhjinder Singh Randhawa M.L.A:- Will the Health and Family Welfare Minister be pleased to state the details of expenditure incurred to-date on print and electronic media, social media, flex board etc. to issue advertisements/publicity and on any other publicity material with regard to Aam Aadmi Clinics by the Government?

Details of Sanctioned Posts of S.D.Os and J.Es of Electricity Board in the Assembly Constituency Khemkaran

*538. Sardar Sarvan Singh Dhun, M.L.A: Will the Power Minister be pleased to state the number of sanctioned posts/vacant posts of S.D.Os and J.Es of Electricity Board in Assembly Constituency Khemkaran togetherwith the time by which the said posts will be filled-up?

Chandigarh The 7th March, 2023

Surinder Pal, Secretary, Punjab Vidhan Sabha.

Note: - If any question is transferred to other department then it would be deemed to be the same department to which it has been transferred.